

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 12 of 2019

IN THE MATTER OF:

Jakson Engineers Ltd.

...Appellant

Versus

Refex Energy Ltd.

...Respondent

Present

**For Appellant: Mr. K. Dutta, Mr. Divyam Agarwal and Ms. Pallavi Kumar,
Advocates.**

For Respondent: Mr. KumarPal Chopra and Mr. Siddhartha Iyer, Advocates.

O R D E R

02.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 20th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/gc